

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH: HYDERABAD
1ST FLOOR, HMWSSB BUILDING, REAR PORTION,
KHAIRATABAD, HYDERABAD

DATED: 26/02/2018

Notice

ALL CONCERNED ARE HEREBY INFORMED THAT THERE WILL BE NO COURT IN THIS WEEK W.E.F. 26/02/2018 TO 01/03/2018, DUE TO SUDDEN DEMISE OF HON'BLE MEMBER (J) SHRI M V RAVINDRAN'S FATHER. THE NEXT DATE OF HEARING WILL BE INTIMATED IN DUE COURSE.

ASSISTANT REGISTRAR
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